

without water, with the result the entire crops of the farmers wither away every year.

Therefore, I urge the Government to take over Bhakra Control Board so that adequate water could be provided to the farmers of Ganganagar falling under Bhakra area.

(iii) Need to declare 14th April a holiday in memory of Dr. B. R. Ambedkar

SHRI R. P. SUMAN (Akbarpur) : Mr. Deputy Speaker, Sir, in deference to the wishes of the people of India, particularly the intellectuals, the depressed, the exploited, the poor and the have-nots, the Government should declare 14th April a public holiday in commemoration of the death anniversary of the revered Baba Saheb Dr. Bhimrao Ambedkar, the founding father of the Constitution. His biographical sketch and outstanding work done by him should be included in the text-books so as to enlighten the people about the constructive work done by him with selfless dedication and notable contribution made by him for the crores of people belonging to the scheduled castes, scheduled tribes and the backward classes. By taking this step, the prevailing discontent among the people can be removed and the sentiments of the countrymen will be respected.

(iv) Growing unemployment in the country

SHRI KRISHNA PRATAP SINGH (Maharajgang) : Mr. Deputy Speaker, Sir, the unemployment problem is very acute in our country. According to the statistics, the number of unemployment in the country have gone up to nearly 5 crores at the end of the Sixth Five Year Plan. The number of educated unemployed out of them is about 45 lakhs. Not only this, the number of unemployed doctors and engineers is increasing day by day. The number of unemployed doctors is about 20,000 and that of engineers is about 25,000. The major sufferers on account of unemployment are the youth.

Our education is also responsible to a great extent for this situation. The young people do not find themselves fit for any job even after acquiring high degrees. The education should be made job oriented. The increasing population is putting pressure

on land. As such, the number of people living below the poverty line is increasing continuously.

There is need to make radical changes in the process of development. We shall have to increase the growth rate. The unemployment problem has to be tackled on war-footing. Besides giving encouragement to the small and cottage industries, the industries in the public sector would have to be expanded and made viable. The increase in output on the energy front will be greatly helpful in accelerating the growth rate. If this problem is not solved immediately, it may assume serious proportions. It is high time that immediate and long-term measures are taken to tackle the unemployment problem.

The hon. Labour Minister is requested to make a statement in this respect.

[English]

(v) Financial assistance and other relief to the drought affected people of J and K State

SHRI G. L. DOGRA (Udhampur) : The people in Jammu province of J and K State have suffered a great loss due to drought conditions in those areas. People have no foodgrains and there is not enough fodder for the cattle also. It is requested that the Central Government should give liberal assistance and also give relief to the people of those areas.

(vi) Disputes over the rival tenancy claims between the farmers of Ballia (U. P.) and Bhojpur (Bihar)

PROF. K. K. TEWARY (Buxar) : Sir, I wish to draw the attention of the Government of India to the long standing boundary dispute between U.P. and Bihar. The concerned districts of the respective States involved in the dispute are Ballia and Bhojpur. Following strenuous efforts of the local representatives, the Central Government appointed a Commission under an Act of Parliament and the Commission gave its award for a detailed demarcation of the boundaries and settlement of the tenancy claims of the farmers concerned. The dispute arises mainly due to constant shift in the course of the Ganges which forms the natural boundary between the two States.